

HIGH COURT AT CALCUTTA

LIST OF HOLIDAYS DURING 2021

New Year's Day	January 1 st	Friday
Republic Day	January 26 th	Tuesday
Saraswati Puja	February 16 th	Tuesday
Second Day of Saraswati Puja	February 17 th	Wednesday
Holi	March 29 th	Monday
Good Friday	April 2 nd	Friday
Easter Saturday	April 3 rd	Saturday
Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar	April 14 th	Wednesday
Bengali New Year's Day	April 15 th	Thursday
Id-UI-Fitre	(To be notified later on)	(To be notified later on)
Summer Vacation	May 24 th To June 5 th	Monday To Saturday
Id-Uz-Zoha (Bakrid)	(To be notified later on)	(To be notified later on)
Muharram	(To be notified later on)	(To be notified later on)
Janmastami	August 30 th	Monday
Gandhiji's Birthday	October 2 nd	Saturday
Mahalaya	October 6 th	Wednesday
Annual Vacation (including Durga Puja, Lakshmi Puja / Fateha-Duaz-Daham, Second Day of Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 11 th To November 6 th	Monday To Saturday
Jagaddhatri Puja	November 12 th	Friday
Guru Nanak's Birthday and Parswanath's Rathajatra	November 19 th	Friday
Christmas Vacation	December 27 th to 31 st	Monday To Friday

Note I : Executive Holidays on account of Netaji's Birthday (January 23rd) and Christmas Day (December 25th) fall on Fourth Saturdays respectively and Independence Day (August 15th) falls on Sunday.

Note II : Public Holidays on account of Doljatra (28th March) and Rabindranath Tagore's Birthday (9th May) fall on Sundays.

Note III : In accordance with the Full Court Resolution dated 6.8.1992 second and fourth Saturdays of the respective Calendar month have been declared as Court Holidays.

Note IV : Holiday on account of Muslim Festivals viz. Id-UI-Fitre and Id-Uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon.

Note V : In accordance with the Full Court resolution dated 01.12.2015 in the event the High Court declares an unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.